GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:7483 ANSWERED ON:22.05.2012 BUILDING WATCH REGISTERS Abdulrahman Shri ;Gowda Shri D.B. Chandre

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per the building byelaws, the Building Department of the Municipal Corporation of Delhi (MCD) is required to maintain the Building Watch Registers mandatorily and the concerned Engineers are required to record their inspection report regarding construction of buildings periodically;
- (b) if so, whether such rules are strictly adhered to in the Building Department of various MCD Zones and particularly in Shahdara Zone;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the action taken by the Government against the persons responsible for not maintaining such crucial record; and
- (e) the steps taken by the Government to ensure that MCD maintains the said Registers in a meticulous manner?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The Building Watch Register, earlier maintained by the House Tax Department of the Municipal Corporation of Delhi, was discontinued after introduction of the Unit Area Method in the year 2004.

However, in order to enforce the Building Regulations, an order was issued to field staff to maintain a Construction Watch Register, though there is no such provision in the Delhi Municipal Corporation Act, 1957 or the Building Bye-laws, 1983. The property having sanctioned building plan finds mention in the Register and the concerned Engineers are required to record their inspection report regarding construction of those buildings whose work is carried out in pursuance of the sanctioned building plan. The Register is reviewed by the higher officers of the Zone.

(b) to (e): Instructions have been issued from time to time to scrupulously maintain the Construction Watch Register and to keep it up-to-date. Instructions/guidelines issued in this regard are followed by the staff of the Zonal Building Department of the Corporations.